

**Shri B. S. Murthy:** May I know whether this foreign investment in Indian industry is detrimental to Indian investment in our own industries?

**Mr. Deputy-Speaker:** It is only a matter of opinion.

**Shri A. C. Guha:** May I know if the Government impose any conditions on these firms as regards making certain appointments of Indian personnel?

**Shri T. T. Krishnamachari:** Yes, Sir. The question is more or less governed by the statement made by the Prime Minister in 1949 in regard to foreign capital. The answer to part (e) of the question definitely says that certain conditions are imposed at the time of entry when capital issues are sanctioned and the firm is otherwise permitted to start operations.

**Shri H. N. Mukerjee:** Is there any machinery by which the Government can determine whether the conditions imposed on these foreign companies are actually observed, and particularly whether there is any discrimination against Indian trainees and employees?

**Shri T. T. Krishnamachari:** Yes, Sir. Government have the necessary machinery and resources at their disposal.

**Mr. Deputy-Speaker:** The Question-hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### प्रतिकर का भुगतान

\*१५२९. सेठ अचल सिंह : क्या पुनर्वासि मन्त्री यह बतलाने की कृपा करेंगे कि विस्थापित व्यक्तियों को उन की पाकिस्तान में छोड़ी गई सम्पत्ति के दावों के लिये कब तक और किस अनुपात में भुगतान किया जायेगा ?

**The Minister of Rehabilitation (Shri Jain):** Attention of the hon. Member is invited to the reply given by me on the 22nd May 1952 to Question No. 93 by Giani G. S. Musafir.

##### OPTICAL GOODS

\*1531. **Shri S. V. Ramaswamy:** (a) Will the Minister of Commerce and Industry be pleased to state what is the total value of optical goods imported into India?

(b) Are there Indian firms manufacturing optical goods, particularly lenses?

(c) Are there complaints that such optical lenses are not up to the mark and are likely to increase defects in vision?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Rs. 66 lakhs in 1951-52.

(b) Yes, Sir.

(c) The Government are not aware of any such complaints.

##### INDIAN EMPLOYEES IN NON-INDIAN CONCERNS

\*1535. **Shri B. R. Bhagat:** Will the Minister of Commerce and Industry be pleased to state:

(a) the policy of the Government of India in regard to employment of Indians in concerns and industries operating in India, owned or controlled by non-Indians;

(b) whether Government have any information in respect of the number of Indians and non-Indians employed in posts other than ministerial posts in such concerns and industries; and

(c) if the answer to part (b) above be in the negative, do Government propose to collect the information and lay it on the Table of the House?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Government's policy is to encourage the employment of Indians in all concerns, whether owned and controlled by non-Indians or not.

(b) No, Sir.

(c) Yes, Sir.

##### अधिगृहीत घर

\*१५३६. सेठ गोविन्द दास : (क) क्या निर्माण, गृह-संरक्षणा तथा रतब मन्त्री यह बतलाने की कृपा करेंगे कि दिल्ली में ऐसे घरों की संख्या क्या है जो अभी भी अधिगृहीत हैं ?

(ख) गत, एक वर्ष में कितने घरों को अधिगृहण मुक्त किया गया ?

(ग) अधिगृहीत भवनों के लिये सरकार ने कुल कितना किराया दिया ?

(घ) इस में से कितनी राशि उन में रहने वालों से प्राप्त हो गई ?

(ङ) अब तक अधिगृहीत घरों में से कितने सरकार के प्रयोग के लिये हैं तथा किन किन मन्त्रालयों के लिये हैं ?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) 472.

(b) 47.

(c) Rs. 8,23,000 per annum.

(d) The rent realised from the occupants is not a fixed amount, but varies from time to time as in the case of Government servants the recovery is limited to 10 per cent of their pay. The recoveries amount to Rs. 8 lakhs per annum in round figures.

(e) About 400 houses are used as residences for officials of the Central Government and the Delhi Administration. These houses have not been allotted individually to the various Ministries as such, and allotment is made to Government servants from the Pool according to their eligibility, based on their date of posting to Delhi and the Salary group to which they belong.

**अतिरिक्त भाण्डार तथा उत्सर्जन संघटन**

\*२५३७. **शेठ गीबिन्द दास:** (क) क्या निर्माण, प्रह-व्यवस्था तथा रसब मन्त्री यह बतलाने की कृपा करेंगे कि महायुद्ध के काल कितने भाण्डारों का अभी तक उत्सर्जन नहीं हुआ है ?

(ख) इस श्रेणी की वस्तुओं के विक्रय से गत वर्ष तथा चालू वर्ष में कितनी धन राशि प्राप्त हुई थी ?

(ग.) सरकार ने गत वर्ष जो वचन दिया था उस के अनुसार क्या उत्सर्जन संघटन को बन्द कर दिया गया है ?

(घ) यदि नहीं, तो इस के क्या कारण हैं तथा इस संघटन के कब बन्द किये जाने की सम्भावना है ?

(ङ) क्या इस संघटन में अभी हाल ही में कोई छंटनी भी की गई है और यदि हां, तो इस प्रकार छंटे गये व्यक्तियों की संख्या क्या है और क्या इस प्रकार क कर्मचारियों को अन्य मन्त्रालयों में पुनः काम पर लगा लिया गया है ?

**The Deputy Minister of Works, Housing and Supply (Shri Buragohain):** (a) Separate figure for war surplus stores is not available, and regular surplus stores are not kept separate. Total surplus stores awaiting disposal on 1-6-1952 were of the book value of Rs. 36 crores approximately.

(b) Total realisations during 1951-52 amounted to Rs. 6.77 crores, and during April and May, 1952 to Rs. 0.55 crores.

(c) and (d). The Directorate General (Disposals) ceased to exist as a separate entity with effect from 1-3-1951. There was considerable reduction in staff and the remainder merged with the Supply Organisation, forming a separate Wing in it.

(e) Number of staff retrenched in the Disposals Wing during the period from 1-4-51 to 31-3-52 was 663, of which 20 were gazetted and 643 non-gazetted. All except 279 non-gazetted staff were, however, absorbed either in other offices or in vacancy in the Supply Organisation.

#### CLOTH AND YARN

\*1538. **Shri Vidyalankar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity and price of cloth and yarn imported from the Dollar area, and the quantity and price of the same commodities exported from India to that area; and

(b) the figures as above in respect of the sterling area?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). A statement is placed on the Table of the House. [See Appendix VII, annexure No. 44.]

#### EXPORT OF COAL TO JAPAN

\*1543. **Shri Ganpati Ram:** Will the Minister of Production be pleased to state:

(a) whether the Government of Japan has intended to import Indian coal during the current fiscal year;